

Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 25.07.2025

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Date of Receipt	Details of Claim admitted		Whether related party?	% Voting Share in CoC (Rs.)	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any	
			Amount Claimed (Rs.)	Date of admission/upd ation		Date of admission/upd ation	Amount of claim admitted (Rs.)												
1	Central Bank of India	Secured Creditor (FC)			05.09.2024				No	29.13	-	Annexure-A							
2	Prudent ARC Limited (Assigned from State Bank of India)	Secured Creditor (FC)			06.09.2024				No	15.62	-	Annexure-A							Debt assigned vide assignment Agreement dated 26.02.2025
3	Prudent ARC Limited (Assigned from Union Bank of India)	Secured Creditor (FC)			07.09.2024				No	4.95	-	Annexure-A							Debt assigned vide Assignment Agreement dated 10.02.2025
4	Bank of Baroda	Secured Creditor (FC)			10.09.2024				No	25.54	-	Annexure-A							
5	Prudent ARC Limited (Assigned from Bank of India)	Secured Creditor (FC)			13.09.2024				No	24.76	-	Annexure-A							Debt assigned vide Assignment Agreement dated 19.07.2025
	Total (A)									100.00						0			



Annexure - A

Security Interest:

Following are the security as per consortium agreement amongst Lenders and claim form(s) submitted by them.

Bank of Baroda

a) Primary Security:

- The whole of the Current Assets of the Corporate Debtor namely, stocks in trade, Stores and Spares not relating to Plant and Machinery (Consumable stores and Spares), Packing Materials, Bills Receivable and book Debts and all other movables, both present and future whether now lying loose or in cases or which are now lying or stores in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought into or upon or be stores or be in or about of the Borrower's factories, premises and Godowns situated at Various places in Delhi in the State of Delhi or wherever else the same may be or be held by and party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery, howsoever and whosoever in the possession of the Borrower and either by way of substitution or addition. On 1st pari-passu amongst all the lender banks for the working capital facility consortium. (As per the working capital facilities granted Under Consortium)

b) Personal Guarantee:

Name of Personal/Corporate Guarantors:

1. Mr. Piyush Goyal
2. M/s. Dharitrimaa Urja Pvt. Ltd.
3. M/s World Window Impex India Private Limited
4. M/s. World Window Exim Pvt Ltd
5. M/s. World Window Estate Pvt Ltd

c) Third Party Collateral:

- Property situated at Khata no. 00192, 00249, 00251 & 00042, Khasra no. 190, 32,166 & 167, Village Fhatiyabad Nithora Pargana, Loni tehsil, Dist. Ghaziabad UP owned by M/s World Window Exim Pvt Ltd-group concern
- Property situated at Khata no. 00535 & 00536, Khasra no. 1577, 1578 & 1579, Village Loni (Chakbandi Area), Pargana Loni, Tehsil & Dist Ghaziabad UP owned by M/s World Window Estate Pvt Ltd-group concern



Bank of India

a. Primary Security:

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- Pledge of TDR for WC Non-Fund based limit.

b. Personal Guarantee:

Name of Personal/Corporate Guarantors:

1. Mr. Piyush Goyal
2. M/s. World Window Exim Pvt Ltd
3. M/s. World Window Estate Pvt Ltd
4. M/s. Dharitrimaa Urja Pvt. Ltd.
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Central Bank of India

a. Primary Security:

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Name of Personal/Corporate Guarantors:

1. Mr. Piyush Goyal
2. M/s. Dharitrimaa Urja Pvt. Ltd.
3. M/s World Window Impex India Private Limited

State Bank of India

a. Primary Security:

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Union Bank of India

A. Primary Security:

- The whole of the Current Assets of the Corporate Debtor namely, stocks in trade, Stores and Spares not relating to Plant and Machinery (Consumable stores and Spares), Packing Materials, Bills Receivable and book Debts and all other movables, both present and future whether now lying loose or in cases or which are now lying or stores in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought into or upon or be stores or be in or about of the Borrower's factories, premises and Godowns situated at Various places in Delhi in the State of Delhi or wherever else the same may be or be held by and party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery.



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